

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/6773/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the ^H 16 December, 2021.

Sub:- **Restricted holiday.**

Ref:- Your letter No. DJG/6991 Dated at Goalpara the 15th December, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **Restricted holiday on 16.12.2021**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge, Goalpara and in her absence, the Chief Judicial Magistrate, Goalpara shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/6774/A, dated 16.12.2021
Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pda